

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**SRS REAL ESTATE LIMITED OPERATING IN REAL ESTATE BUSINESS AT**  
**FARIDABAD,HARYANA**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	SRS Retreat Services Ltd. CIC:U55101HR2005PLC042465
2. Address of the registered office	SRS Multiplex, Mezzanine Floor, City Centre, Sector-12, Faridabad
3. URL of website	NA (The Corporate Debtor does not maintain any separate website)
4. Details of place where majority of fixed assets are located	Insolvency Proceedings are limited to land owned by the CD on which SRS Royal Hills Phase-II, Sector 87, Faridabad is constructed
5. Installed capacity of main products/ services	Real Estate Activities
6. Quantity and value of main products/ services sold in last financial year	As per the records available corporate Debtor is not in operation from last few years
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The Required data can be sought by requesting at Email: srs.cirp22@gmail.com by submitting the confidential undertaking
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The Required data can be sought by requesting at Email: <a href="mailto:srs.cirp22@gmail.com">srs.cirp22@gmail.com</a> by submitting the confidential undertaking
10. Last date for receipt of expression of interest	28.04.2023
11. Date of issue of provisional list of prospective resolution applicants	08.05.2023
12. Last date for submission of objections to provisional list	13.05.2023
13. Process email id to submit EOI	srs.cirp22@gmail.com



Date : 13.04.2023  
Place : New Delhi

Sd/-  
(Shyam Arora)  
Resolution Professional  
For SRS Retreat Services Ltd.  
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96,Aravali Apartment, Alaknanda, New Delhi-110019

